

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): The policy with regard to having judges of High Courts from outside is engaging the attention of the Government in the light of the Supreme Court judgment. It is not possible to indicate the time by which decision can be taken.

Requirement and supply of generator

747. **SHRI B. R. NAHATA:** Will the Minister of ENERGY be pleased to state:

(a) what is the requirement of generators and equipment for the completion of the target of Sixth Five Year Plan and with which Companies the orders have been placed and the quantity of orders placed with each Company;

(b) what is the capacity of these companies to manufacture Generators, Equipment and Boilers for these power projects to be completed in the Sixth Five Year Plan;

(c) whether these companies will be able to supply these equipments within time or they will take longer time in supplying the equipment if so, to what extent; and

(d) what arrangements have been made by Government for completing the targets in time?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). The Sixth Plan envisages an addition of 19666 MW of capacity during the plan period. The requirement of generators etc. is accordingly for 19666 MW. By and large, the orders for the supply of main equipment e.g. generators etc. have been placed on M/s BHEL. The orders already placed on BHEL are for 17458 MW. While orders for a few remaining projects are being finalised, equipment for most of the balance capacity

will be supplied by the foreign suppliers. As far as manufacturing capacity is concerned, sufficient capacity is available with BHEL to discharge their commitments. In fact, equipment totalling to 13317.5 MW of capacity has already been delivered by BHEL. A close watch is being kept on the progress of the projects for removing the bottlenecks.

Sponsored programmes on Delhi Doordarshan

748. **SHRI MAGANBHAI BAROT:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Delhi Doordarshan is launching introduction of sponsored programmes in telecasting;

(b) if so, the details in this regard; and

(c) the anticipated revenue that would accrue to Government from these programmes?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir. The scheme for introduction of sponsored programmes from all Doordarshan Kendras has been approved by the Government.

(b) the programmes will be of the following three categories:—

(a) Programmes produced by sponsors.

(b) Foreign programmes, imported by sponsors.

(c) Programmes produced and/or offered by Doordarshan. The rate of payment and other details are indicated in the statement laid on the Table of the House. (Placed in Library, See No. LT-4229/82.)

(c) The quantum of revenue, received will depend on response to the scheme.

Supply of LSHS to Uran unit of Maharashtra State Electricity Board by ONGC

749. DR. VASANT KUMAR PAN-DIT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the ONGC had contracted to supply pipe-lined 1,40,000 tonnes of lower sulphur heavy stock (LSHS) to gas turbines of peaking plant unit of Maharashtra State Electricity Board at Uran by February, 1982;

(b) the reasons for the failure of this ONGC commitment, when were the problems realised and what efforts were made to solve them;

(c) whether the failure of ONGC gas supply is costing the Maharashtra State Electricity Board extra Rs. 2.75 lakhs daily for buying 220 kilo litres of fuel from Bharat Petroleum;

(d) whether there are complaints of air pollution against ONGC which is burning costly gas energy daily at Uran; and

(e) if so, whether Government have fixed any responsibility for this avoidable failure and will institute an inquiry for lapse in planning on the part of ONGC?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) No, Sir. There was no contract by the Oil and Natural Gas Commission (ONGC) for low sulphur heavy stock (LSHS) supply.

(b) In view of reply to part (a) question does not arise.

(c) ONGC had contracted with Maharashtra State Electricity Board (MSEB) to supply gas (not LSHS) on a fall back basis. The pipeline was to be ready by March, 1982. The

line was actually completed in end of June 1982. Bharat Petroleum Corporation Ltd. (BPCL) have made no supplies of LSHS to MSEB Uran so far.

(d) and (e). There was a statement made by the Bombay Environmental Action Group that there is often a thick pall of smoke clearly visible even from Bombay because of burning of some gas and that because of this air pollution occurred. However, flaring of gas is occurring because of delays/long lead time in the commissioning of the priority users for gas, such as fertilizers and is an inevitable part of the development of a field in its initial stages which is the case of Bombay High.

गुजरात की महसाना जिले की दुग्ध उत्पादक सहकारो समितियों को टेलीफोन कनेक्शन

750. श्री मोती भाई आर. चौधरी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में महसाना जिले के निम्न-लिखित गांवों की दुग्ध उत्पादक-सहकारी समितियों, जिन्होंने दो तीन वर्ष पूर्व टेलीफोन कनेक्शनों के लिए धनराशि जमा करा दी है, को कब तक टेलीफोन कनेक्शन दिए जाएंगे :

- (1). मालवन एक्सचेंज से सहायता (तालुक सिद्धपुर)
- (2) बसनवा (तालुक विजयपुर)
- (3) हुरन (तालुक कडी)
- (4) सरतानपुरा (तालुक खिरबु) ; और

(ख) क्या इस बात को ध्यान में रखते हुए कि ये सभी सहकारी समितियां हैं और उन्हें प्रायः पशुओं की चिकित्सा के लिए महसाना जिला दुग्ध उत्पादक सहकारी संघ के पशु चिकित्सकों को बुलाने की आवश्यकता पड़ती है, इन समितियों को शीघ्र टेलीफोन कनेक्शन दिए जाएंगे ?